

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 623
88/252/ND/2022

IN THE MATTER OF:

M/s. Namahte Hospitality Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
U/s 252

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant
For the Income Tax Department

:Mr. Gursat Singh Vachher Adv
:Adv. Abhishek Maratha and Adv.
Parth Semwal Standing Counsels
with Adv Utkarsh Tiwari
:Adv. Shankari Mishra, Adv.
Niharika Tanwar

For the RoC

ORDER

Due to paucity of time, matter is adjourned to **10.10.2023**.

Sd/-
(Court Officer)